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Cr1.A.No. 559 OF 2002

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ITEM No.1A Court No. 5 SECTION IIA
(For judgment)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos. 559 of 2002@@
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MAJOR SINGH Appellant (s)

VERSUS

STATE OF PUNJAB Respondent (s)

(HEARD BY HON'BLE HEGDE & B.P. SINGH, JJ@@
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Date : 27.11.2002 This matter was called for pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s) Mr. P.D. Sharma, Adv.

For Respondent (s) Mr. Bimal Roy Jad, Adv.

The Court pronounced the following
JUDGMENT

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Hon'ble Mr. Justice N. Santosh Hegde pronounced the Judgment of the Court.

The appeal fails and the same is hereby dismissed in terms of the signed judgment.

Non-Reportable.@@
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.SP1

(Pawan Kumar)
Court Master

(Kanwal Singh)
Court Master

(signed judgment is placed on the file)

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